

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 6121
TO BE ANSWERED ON 1ST APRIL, 2026

SUPPLY OF FOODGRAINS TO FLOOD-AFFECTED AREAS OF ASSAM

6121. MD. RAKIBUL HUSSAIN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Government has ensured uninterrupted and adequate supply of foodgrains to flood-affected districts of Assam during the recent flood seasons in view of large-scale displacement and loss of livelihoods;
- (b): if so, the quantum of food grains released and distributed as relief, district and schemewise including allocations under the National Disaster Response Fund (NDRF), State Disaster Response Fund (SDRF) and other special packages;
- (c): the details of Central and State agencies involved in the procurement, transportation, storage and distribution of such relief foodgrains and the coordination mechanism put in place to avoid delays and shortages; and
- (d): the total expenditure incurred by the Government on procurement, transportation, storage and distribution of food grains for flood relief in Assam during the last five years?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Government of India ensures availability of adequate stocks of foodgrains in its depots and releases the stock as per allocation of foodgrains made to all States/ UTs (including Government of Assam) on the basis of identification of beneficiaries reported by them.

District-wise allocation is being made by concerned States/ UTs. Further, distribution of foodgrains to flood-affected areas falls within the jurisdiction of the State Government.

(b): The allocation of foodgrains to Government of Assam for F.Y. 2025-2026 (upto February, 2026) is 1553.870 MT of foodgrains (i.e. 1503.959 thousand tons of Rice under National Food Security Act and 49.911 thousand tons of Wheat under Tide-Over category).

Food Corporation of India releases foodgrains based on allocations made by the Government of India and as per indents received from the respective State Governments. Under Sale to State Government through OMSS (Domestic) without e-auction during the flood season 2025-26, a total sub-allocation of 14,536 MTs of foodgrains was made under various revenue districts of Assam. Against this, a quantity of 2,339.51 MTs has been lifted by the State Government agencies, as per available records of FCI. The actual distribution to beneficiaries and scheme-wise utilization (including SDRF/ NDRF etc.) falls under the purview of the State Government. The district-wise lifting status is **Annexed**.

(c): The Government through FCI, stores foodgrains mainly wheat and rice at designated depots/ warehouses across the country as per the requirement and distribution under NFSA and Other Welfare Schemes.

Further, the procurement, storage and transportation of foodgrains up to designated depots/ points is done by FCI. FCI along with other State Agencies undertakes procurement of wheat and paddy under price support scheme. Procurement of foodgrains from farmers is mostly undertaken by State Govt. agencies and the share of FCI in Minimum Support Price (MSP) procurement operations is, as such, very limited.

Distribution of foodgrains to the beneficiaries, including in flood-affected areas, is undertaken by the State Government, through its designated agencies. Coordination is carried out as per existing guidelines and through regular interaction between FCI, State Government Officials and other concerned authorities.

(d): Department of Food and Public Distribution reimburses the expenditure incurred by States including Assam, that have opted for Decentralized Procurement (DCP) mode for distribution of food-grains to the beneficiaries of Central Schemes as per allocation made by Government of India. The difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to Food Corporation of India (FCI) and DCP States as food subsidy. Funds are also released to FCI for maintenance of buffer stocks. The food subsidy released to DCP States & FCI is made as per budgetary allocation made by Ministry of Finance (MoF). State wise funds are not allocated by MoF. Further, funds are also released by Food Corporation of India (FCI) to the States for the quantum of food-grains handed over to them by States for Central Pool. Assam is a DCP State for only 2 districts and has adopted DCP mode since 2023-24. Food subsidy released to Assam under DCP mode is as below:

Sr. No.	Financial Year	Amount (Rs. in crores)
1.	2020-21	-
2.	2021-22	-
3.	2022-23	-
4.	2023-24	-
5.	2024-25	-
6.	2025-26 (as on 26.03.2026)	94.20

Further, expenditure related to flood relief operations, including under SDRF/ NDRF, is incurred and compiled by the State Government/ concerned Authorities.

Annexure

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 6121 due for answer on 01.04.2026

Sr. No.	District	Sub-allocation (MT)	Quantity Lifted (MT)
1	Bajali	48	0
2	Baksa	20	0
3	Barpeta	674	0
4	Biswanath	325	70
5	Bongaigaon	186	0
6	Cachar	957	437.49
7	Charaideo	275	1.917
8	Chirang	50	0
9	Darrang	1000	100
10	Dhemaji	477	100
11	Dhubri	1500	0
12	Dibrugarh	276	49.22
13	Dima Hasao	20	5.81
14	Goalpara	432	0
15	Golaghat	480	236.9854
16	Hailakandi	152	222
17	Hojai	502	33.62
18	Jorhat	250	6.2832
19	Kamrup	400	2.28
20	Kamrup (M)	234	4.7
21	Karbi Anglong	120	39.45
22	Kokrajhar	130	2.28
23	Lakhimpur	693	182.71
24	Majuli	377	0
25	Morigaon	621	0
26	Nagaon	1000	123.1
27	Nalbari	447	0
28	Sivasagar	605	38.38
29	Sonitpur	323	74.69
30	South Salmara Mankachar	500	0
31	Sribhumi	1000	546.44
32	Tamulpur	93	0
33	Tinsukia	299	43.85
34	Udalguri	20	0
35	West Karbi Anglong	50	18.3